

Open Court.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

....

Diary No. 5048 of 2001.

In

Original Application No. 660/2002

this the 29th day of May 2002.

HON'BLE MR. C.S. CHADHA, MEMBER (A)

- | | | |
|----|-----------------------------------|---|
| 1. | Varma Lal, aged about 51 years. | } All sons of
late Pyare Lal
and Smt. Nanaki
Devi. |
| 2. | Sharma Lal, aged about 48 years. | |
| 3. | Ram Chandra, aged about 45 years. | |
| 4. | Amar Singh, aged about 43 years. | |

All residents of 344/442, Neem Sarai, District
Allahabad.

Applicants.

By Advocate : Sri Ravindra Kumar.

Versus.

1. Union of India through Principal Secretary,
Ministry of Food, New Delhi.
2. The Controller of Accounts, Ministry of Food,
1688 Kasturba Gandhi Marg, New Delhi.
3. Pay & Accounts Officer, Central Pension Accounts
Office Trikot-11, New Delhi.
4. State Bank of India, Main Branch, Allahabad
through its Branch Manager.

Respondents.

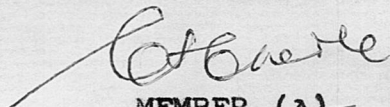
By Advocate : Sri R.C. Joshi for Sri G.R. Gupta.

ORDER (ORAL)

The case, in brief, is that the applicants' father,
who was a Government servant died and the mother of the
applicants was receiving family pension. However, she
also passed away and ^{by pay order of the} the revised amount of gratuity in
favour of the deceased mother of the applicants vide

B. Chandra

Annexure-3 was sent back by the Bank without payment perhaps due to non-production of the succession certificate of the heirs of the deceased. In the interest of justice, it would be proper to direct the respondent no.3 to again authorise payment to the applicants, if they produce, to their satisfaction, a succession certificate after the death of Smt. Nanaki Devi. Therefore, the O.A. is disposed of with the direction to the respondent no.3 to authorise fresh payment of gratuity in the names of legal heirs of late Smt. Nanaki Devi on production of a valid succession certificate. The execution of this order shall be carried-out within a period of one month from the date of filing of a copy of this order before the respondents. No costs.


MEMBER (A)

GIRISH/-